

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2136
ANSWERED ON:24.07.2014
COMPLETION OF HYDEL PROJECTS
Suresh Shri Doddaalahalli Kempegowda

Will the Minister of POWER be pleased to state:

- (a) whether the hydel projects which were sanctioned by the Government of Karnataka along the Western Ghats have not been completed so far;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken/being taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) : As per the information available in the Central Electricity Authority (CEA), the Detailed Project Report (DPR) for Gundia Hydro Electric Project (HEP) (1x 200 = 200 MW), Karnataka, lying along the Western Ghats was received in the CEA for the Techno-Economic Clearance (TEC). The same was accorded by CEA on 25.4.2008. However, Western Ghat Ecology Expert Panel (WGEEP), constituted by Ministry of Environment & Forests (MoEF) did not recommend execution of Gundia HEP as loss of diversity and environmental impacts would be significant. Further, DPR of Shivasamudram HEP (run-of-river) (3X100+3X 15 = 345 MW), Karnataka was received in CEA in April, 2012 for concurrence. However, the DPR was returned on 16.5.2012 with the observations that the project would be taken up for examination in CEA after inter-State issues are resolved.

(c) :Does not arise.